

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

C O R R I G E N D U M

Dated: Guwahati, the 5th of November, 2024

NO. HC.VII-84(Pt.I)/2020/10817/A ### In partial modification of this Registry's earlier Notification **NO. HC.VII-84(Pt.I)/2020/10699/A** dated 29-10-2024, regarding nomination of Judicial Officers to participate in "**One day Refresher Training Programme on Execution of Decrees, the Commercial Courts Act, 2015 and Arbitration and Conciliation Act**" scheduled to be held on 09.11.2024 **from 10.00 a.m. to 4.30 P.M.** at the Judicial Academy, Assam through blended mode, the Hon'ble High Court has been pleased to nominate the following Judicial Officers of Arunachal Judicial Service to attend the said training programme instead of Shri Komjum Tasso, District & Sessions Judge, Pasighat, East Siang District & Shri Tadu Tamang, District & Sessions Judge, Tezu, Lohit District :

SI No.	Name	Designation
1.	Smti Mary Jonnam	Chief Judicial Magistrate-cum-Civil judge (Sr. Div.), Bomdilla, West Kameng District
2.	Shri Utumso Boo	Chief Judicial Magistrate-cum-Civil judge (Sr. Div.), Aalo, West Siang District

Further, the designation mentioned at Sl. No. 57 of Shri Moji Ete be read as Chief Judicial Magistrate cum Civil Judge (Sr.Div), Roing, Lower Dibang Valley District instead of Civil Judge (Sr.Div), Bomdilla, West Kameng District .

The other conditions of the Training will remain as same as it was earlier notified.

By Order,
Sd/- S.Dhar
REGISTRAR (JUDICIAL)

Memo No.HC.VII/84/2020/10818/A **Dated: 05 -11-2024**
Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam
2. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.
6. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.
7. The Accountant General (A&E), Mizoram, Aizawl for information and necessary action
8. The Accountant General (A&E), Arunachal Pradesh, Itanagar for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

9. The Registrar (Admin./Vigilance/Esstt.i/c), Gauhati High Court, Guwahati.
10. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia.

(He is requested to inform all the Judicial Officers of his State, who were nominated vide this Registry's notification no. NO. HC.VII-84(Pt.I)/2020/10699/A dated 29-10-2024, about this notification accordingly).

12. The District and Sessions Judge,
Bajali/ Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo / Chirang /Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara/ Golaghat/ Hailakandi / Hojai / Jorhat / Kamrup(M) / Kamrup / Karimganj / Karbi Anglong/ Kokrajhar / Lakhimpur / Majuli/ Morigaon/ Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia/ Udalgur/ West Karbi Anglong.

(He/ She is requested to inform all the Judicial Officers of hi/her District, who were nominated vide this Registry's notification no. NO. HC.VII-84(Pt.I)/2020/10699/A dated 29-10-2024 , about this notification accordingly).

13. The Presiding Officer,
Industrial Tribunal, Guwahati/ Dibrugarh/Cachar,Silchar
14. The Member, MACT,
Kamrup/Cachar/Kamrup(M)No.1,No.2 & No.3/Nalbari/Sonitpur/ Nagaon/
Goalpara / Dhubri/ Barpeta.
15. The Presiding Officer, Labour Court,
Dibrugarh / Kamrup (M).
16. The Special Judge, Assam.
17. The Special Judge CBI & NIA, Guwahati, Assam.
18. The Special Judge, CBI, Addl. Court No. 1/No.2/ No. 3, Guwahati, Assam.
19. The Principal Judge, Family Court,
Kamrup (M) No. 1/ No. 2 & No. 3/ Nalbari / Dhubri / Barpeta / Cachar,
Silchar
20. The Chief Judicial Magistrate.
Bajali/ Baksa / Barpeta /Bongaigaon / Biswanath / Cachar / Charaideo /
Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao /
Goalpara/ Golaghat/ Hailakandi / Hojai / Jorhat / Kamrup(M) / Kamrup
Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon /
Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar /
Tinsukia / Udalgur/ West Karbi Anglong.


(He/ She is requested to inform all the Judicial Officers of hi/her District, who were nominated vide this Registry's notification no. NO. HC.VII-84(Pt.I)/2020/10699/A dated 29-10-2024 , about this notification accordingly).

21. The nominated Judicial Officers.
 - a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at judicialacademyassam@gmail.com on or before **07-11-2023** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

- b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.
- c. The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.
22. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately to the Official Website of Gauhati High Court, Guwahati).
23. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
24. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
25. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


05-11-2024
REGISTRAR (JUDICIAL)